

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2172  
ANSWERED ON:14.12.2004  
GOVERNMENT ACCOMMODATIONS  
Mahato Shri Bir Sing;Yadav Shri Giridhari

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether a number of Government officials have got Government accommodations allotted in their own names despite having a house in the name of their family members;
- (b) if so, whether the Government is contemplating to cancel the allotment of the said Government officials and to allot the same to needy persons; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(c): No such proposal is under consideration of the Government as a Government official who owns a house either in his own name or in the name of any member of his family at the place of his duty or in an adjoining municipality is eligible for allotment of Government accommodation.